

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 475/2003

DATE OF ORDER: 20.10.2003

Shri Vijay Kumar Gupta son of Shri Kailash Chand Gupta aged 42 yrs.
resident of 6/314 Vidhyadhar Nagar, Jaipur. Presently posted as
Manager, Local Office, ESIC, Kandhenu Complex, Ajmer Road, Jaipur.

.... Applicant
VERSUS

1. The Union of India through Secretary, Labour & Employment, South Block, New Delhi.
2. Director General, ESIC, H.O. Kotla Road, New Delhi.
3. Regional Director ESIC, R.O. Bhawani Singh Road, Jaipur.

.... Respondents

Applicant present in person.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The applicant present in person submits that he wants to withdraw this OA. Accordingly the OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)